

thing.

12.15 hrs.

[English]

I disapprove of it. This is wrong.

MATTERS UNDER RULE 377 - CONTD

[English]

SHRI INDRAJIT GUPTA: She must express her regret.

(iii) Demand for reviewing the policy of charging high fees from public by the Hospitals run by public undertakings

[Translation]

MR. SPEAKER: Members from both sides do such things.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, medical facilities for general public are available at the hospitals of several Government of India undertakings only on payment by the patients. Such payment system naturally debar the poor suffering people of the locality to receive medical aid from their nearby public undertaking hospitals. Providing medical facilities for the general public at such hospitals becomes very much essential at least in the areas where there are no suitable Government hospitals. Common people who have their contributions in several ways in the establishments of the public undertakings and generally do suffer due to the environmental pollution of the factories should not be denied basic health facilities by the management of the concerned public undertakings...(Interruptions)

[English]

If these things are done in a lighter vein, that is something else. But I don't approve of these things.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF.K.K. TEWARI): I rise on a point of order.

MR. SPEAKER: What is it?

PROF.K.K.TEWARI: Sir, bangle of a woman is the symbol of honour of womanhood. She has given this to them to protect the honour of womanhood. They must accept it in that spirit that the honour of women is in danger.(Interruptions)

SHRI INDRAJIT GUPTA(Basirhat): After you have disapproved of her action, Kumari Mamata Banerjee must express her regret....(Interruptions).

KUMARI MAMATA BANERJEE (Jadavpur): Instead of that, they are giving us *chappals*.

[Translation]

MR. SPEAKER: It is over now. Stop it. Please sit down, Mr. Tewary. Mr. Panigrahi, please continue.

MR. SPEAKER: Why are you wasting the time of the House unnecessarily?

[English]

Order, Order. Don't waste the time of this House. I disapprove of these things. I deprecate all these things done like this by any hon. Member. I don't approve of it and castigate it. Please conduct yourselves properly.

SHRI SRIBALLAV PANIGRAHI: Secondly, the prevailing restricted medical facilities available at such hospitals against payment are being further squeezed due to the recent excessive increase of the rates by different public undertakings especially Fertilizer Corporation of India and Coal India Ltd. etc. With such high rates practically medical facilities for general public may become very much prohibitive resulting in serious discontentment and resentment

[Sh. Sriballav Panigrahi]

among the people in the concerned areas including Talcher and Brajaraj Nagar in Orissa. I would, therefore, urge upon the authorities to sympathetically consider the matter and accordingly revise their policy allowing proper medical facilities to the people on liberal terms.

(iv) **Need to continue the 12 bogies train running between Dadar and Virar of Western Railway**

SHRI ANOOPCHAND SHAH (Bombay North): Sir, I would like to draw the attention of the Minister for Railways to the decision taken by the General Manager, Western Railway regarding discontinuance of 12-bogie suburban local train running between Dadar and Virar. There are all possibilities to extend it up to Churchgate by extending the platforms at Grant Road and one platform at Churchgate.

This 12-bogie train has given lot of relief to commuters of Bhayander, Vasai and Virar. It was started on an experimental basis. Although, it has given relief to the commuters, yet Western Railway authorities are not accepting this fact.

12.28 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

In fact, Railway authorities never tried to make it more useful for more people. There are platforms available for 12-bogie train at Dadar, Bhandra, Andheri, Borivalee, Bhayander, Vasai and Virar. There are possibilities to extend platforms at Churchgate, Grant Road, Goregaon and Dahisar too.

In fact, 12-bogie train is the only real solution for the commuters of Western Railway suburban section. It will minimise the problem of over-crowding as 12-bogie train can carry 33 per cent more commuters.

(v) **Demand for installing a Powerful T.V. transmission booster at Chittoor**

SHRIMATI N.P. JHANSI LAKSHMI (Chittoor): Mr. Deputy-Speaker, Sir, in Chittoor, which is in my constituency, the reception of programmes on T.V. is very poor. People in Chittoor are not getting regional and national programmes. Chittoor is surrounded by hills which is also one of the reasons for poor reception. The former Minister of Information and Broadcasting had given an assurance that the Tirupati relay station would be strengthened but no action has so far been taken in the matter. Rich people are able to see the programmes by installing dish antenna but poor people are not in a position to pay huge amounts for dish antenna.

I would, therefore, request the Minister of Information and Broadcasting to kindly issue instructions for installing a powerful TV transmission booster at Chittoor.

(vi) **Need to consider sympathetically the demands of the striking officers of Public Sector Undertakings**

SHRI SAIFUDDIN CHOWDHARY (Katwa): For the first time in Independent India the officers of the Public Sector Undertakings have been on hunger strike all over the country on certain genuine demands relating to the Public Sector.

Their demands are:-

1. They should be taken into confidence by the Government in the running of the enterprises;
2. Implement the recommendations of High Power Pay Committee for the CDA Companies and allow the IDA managements and the IDA Company associations to negotiate Salary and DA settlements keeping HPPC recommendations as the guidelines;